

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 107/TT/2014

Date: 27.3.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval of transmission charges for Asset I: 765 KV S/C Bareilly-Lucknow Transmission Line at 400 kV level and Asset II: One Circuit of 400 kV D/C Bareilly (New) Bareilly (New) Bareilly (Existing) Transmission Line in Northern Region under "Northern Region System Strengthening Scheme XXI" for tariff block 2014-19.

Sir,

With reference to the above said petition, the Commission in its order dated 23.6.2014 directed to upgrade the 765 kV Bareilly-Lucknow Transmission Line and load the same at 765 kV and submit the necessary documents. No information has been received in this regard. It is requested to submit the status of the 765 kV Bareilly-Lucknow Transmission Line by 16.4.2015 on affidavit with an advance copy to the respondents.

Yours faithfully,

Sd/-
V. Sreenivas
Deputy Chief (Legal)